

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1930
ANSWERED ON:23.07.2014
SHARDA CHIT FUND SCAM
Singh Shri Hukum

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the progress made by the Central Bureau of Investigation (CBI) in the inquiry of Sharda Chit Fund scam;
- (b) the total number of persons arrested in this connection; and
- (c) the time by which the said inquiry is likely to be completed?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): CBI has registered four cases (three in West Bengal and one in Odisha) against Saradha Group of Companies. Till 18/07/2014 more than 350 Bank accounts in the name of different companies of Saradha Group and more than 160 companies of Saradha Group have been identified. The investigation to find out diversion of fund and larger conspiracy is in progress. Total 64 witnesses have been examined so far.

(b): After registration of the cases, six accused persons namely, S/Shri Sudipta Sen, Kunal Ghosh, Somnath Dutta, Monoj Nagel, Arvind Chowhan and Smt. Debjani Mukherjee, were shown arrested and their Police Custody was taken w.e.f 16/06/2014 to 22/06/2014. S/Shri Sudipta Sen, Kunal Ghosh and Smt. Debjani Mukherjee were taken in further Police Custody till 26/06/2014.

(c): The investigation of these cases, though at initial stage presently is being carried out expeditiously.